GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 4118
ANSWERED ON THURSDAY, THE 21st MARCH, 2013/
PHALGUNA 30, 1934 (SAKA)

ANOMALIES IN BALANCE SHEETS

QUESTION
4118. SHRI S. PAKKIRAPPA:
Will the Minister of CORPORATE AFFAIRS: कारपोरेट कार्य मंत्री
be pleased to state:
(a) whether the Union Government has inspected the books of accounts of several companies on account of anomalies in their balance sheets during the last three years; and
(b) if so, the names of such companies and the action taken/proposed to be taken against them?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)    (SHRI SACHIN PILOT)
IN THE MINISTRY OF CORPORATE AFFAIRS    (श्री सचिन पायलट)
(कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार))
(a) & (b) This Ministry has inspected/examined the books of accounts of various companies where violations of Section 211 and 227 of the Companies Act, 1956 were noticed in the Balance Sheets. Based on the findings, penal action has been taken against erring companies and their officers in default as under:-

<table>
<thead>
<tr>
<th>Year</th>
<th>Prosecution filed</th>
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</thead>
<tbody>
<tr>
<td>2009-10</td>
<td>246</td>
</tr>
<tr>
<td>2010-11</td>
<td>278</td>
</tr>
<tr>
<td>2011-12</td>
<td>54.</td>
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